

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 12891 of 2018- DB

(Arising out of OIO-BHR-EXCUS-000-COM-126-134-16-17 dated 31/03/2017 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Commissioner of CUSTOMS –

CGST & Central Excise Ahmedabad North

.....Appellant

CGST & Central Excise Commissionerate Ahmedabad North,
1st Floor Customs House,
Navrangpura, Ahmedabad- 380009

VERSUS

Greenways Impex Pvt Ltd

.....Respondent

1st Floor, Ilaco House,
Above Punjab National Bank,
Sir P M Road, Fort,
Mumbai, Maharashtra

APPEARANCE:

Shri Ajay Jain, Shri Sudhanshu Bissa, Ms. Dimple Gohil, Shri Saurabh Dixit, Advocates
& Shri Nilesh V Suchak C.A., for the Appellant- Assessee
Shri Girish Nair, Assistant Commissioner (AR) for the Respondent- Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.11.2024
DATE OF DECISION: 03.12.2024

The appeal is disposed of. For order, see order of date in Customs Appeal
No. 12889 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**